GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION No. 3962

TO BE ANSWERED ON MARCH 20, 2018

AMRUT

No. 3962 SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has decided to accord approvals under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for the next three financial years so as to enable advance planning and timely execution, necessary to meet the mission target by 2019-20;
- (b) if so, the details thereof;
- (c) whether it is a fact that the release of Central assistance would be linked to launch of all projects as approved during the last three years; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b). Yes, Madam. Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) for the entire Mission

period in three rounds in first three years of the Mission itself.

Ministry has approved SAAPs amounting to Rs.77,640 crore including committed Central Assistance of Rs.35,990 crore for the entire Mission period.

Under AMRUT, Ministry of Housing & Urban Affairs approves SAAPs only. Selection, appraisal, approval and implementation of the projects are done by the concerned State Government.

(c) & (d). Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Government of India does not release Central Assistance project wise. Central Assistance is released in three installments of 20%, 40% and 40%. The first installment is released immediately on approval of SAAP by the Ministry. Subsequent installments of Central Assistance are released after utilization of at least 75% of the Central Assistance already released and corresponding share of the State/Urban Local Bodies (ULBs) along with fulfillment of certain other conditions as per Mission guidelines.
